

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)*

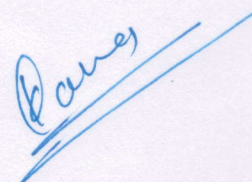
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
EUROFINS CLINICAL DIAGNOSTICS BANGALORE PRIVATE LIMITED**

1.	Name of Corporate Person	Eurofins Clinical Diagnostics Bangalore Private Limited
2.	Date of Incorporation of Corporate Person	December 11, 2015
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Ministry of Corporate Affairs, Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74900KA2015FTC084665
5.	Address of The Registered Office and Principal Office (if any) of Corporate Person	540/1, 1 st Floor, Doddenakundi Industrial Area 2, Hoodi, Whitefield, Bangalore, Karnataka- 560048
6.	Liquidation Commencement Date of Corporate Person	December 31, 2024
7.	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	Kiran Pandey Address: 1005, 10 th Floor, Hemkunt House, 6, Prasad Nagar, Rajendra Place, New Delhi- 110008 Email: liquidationecdbpl@gmail.com Contact No.: +91 9810929590 IBBI Reg. No: IBBI/IPA-002/IP- N01301/2024-2025/14441
8.	Last Date for Submission of Claims	January 30, 2025 (Within 30 days from the liquidation commencement date i.e. December 31, 2024)

Notice is hereby given that **Eurofins Clinical Diagnostics Bangalore Private Limited** has commenced voluntary liquidation on **December 31, 2024**.

The stakeholders of Eurofins Clinical Diagnostics Bangalore Private Limited are hereby called upon to submit a proof of their claims, on or before January 30, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.



Submission of false or misleading proofs of claim shall attract penalties.



Kiran Pandey

Liquidator of Eurofins Clinical Diagnostics Bangalore Private Limited

IBBI Reg. No: IBBI/IPA-002/IP-N01301/2024-2025/14441

AFA valid upto 31.12.2025

E-mail: liquidationecdbpl@gmail.com

Address: 1005, 10th Floor, Hemkunt House, 6,

Prasad Nagar, Rajendra Place, New Delhi- 110008

Date: 04.01.2025

Place: New Delhi

AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED
Registered Office: 707, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai-400 021. Ph.: (022) 6747 2117 Fax: (022) 6747 2118 E-mail: info@authum.com

APPENDIX- IV-A [See proviso to rule 8 (6)] | Public Notice For E-Auction Cum Sale (Appendix – IV A) (Rule 8(6))
That pursuant to the approved resolution plan of the Reliance Home Finance Limited. (RHFL) by its Lenders in terms of RBI Circular No. RB1/2018-19/ 203, DBR.No. BP. BC. 45/21.04. 048/2018-19 dated June 7, 2019 on Prudential Framework for Resolution of Stressed Assets, the order of Hon'ble Supreme Court of India dated March 3, 2023 and the Special Resolution passed by the Shareholders on March 25, 2023, RHFL has entered into the agreement to transfer its Business by way of a slump sale on a going concern basis, to Reliance Commercial Finance Limited (Hereinafter referred to as "RCFL") and whereas all the rights and liabilities pertaining to the loan account (s) of the Borrower has/have also been transferred to RCFL.
Sale of Immovable property mortgaged to Authum Investment & Infrastructure Limited ("AIL") (Resulting Company pursuant the demerger of lending business from Reliance Commercial Finance Limited ("RCFL") to AIL vide NCLT order dated 10.05.2024) having Corporate Office at **The Ruby 11th Floor, North-West wing, Plot No.29, Senapati Bapat Marg, Dadar(west), Mumbai- 400028 and Branch Office at: Unit No 304, Sunrise Business Park, Plot No B-68, Road No 16, Kisan Nagar, Weale Estate, Thane (w) – 400604** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act"). Whereas the Authorized Officer ("AO") of Authum Investment & Infrastructure Limited had taken the possession of the following property/ies pursuant to the notice issued U/S 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of Authum Investment & Infrastructure Limited dues, The Sale will be done by the undersigned through e-auction platform provided at the website: www.bankauctions.com.

Borrower(s) / Co-orrower(s) /Guarantor(s)	Demand Notice Date and Amount	Date of Physical Possession Total Outstanding	Reserve Price / Earnest Money Deposit
(LOAN A/C NO. : RHC/FM000006392 Branch: Mumbai 1. Ceezar Realty And Infrastructure Private Limited 2. Cherag Ramakrishnan 3. Suchindram Ramakrishnan	02nd Sep 2021 & Rs. 19,32,50,966/- (Rupees Nineteen Core Thirty-Two Lacs Fifty Thousand Nine Hundred and Sixty-Six Only)	26th May 2022 Total Outstanding as on Date 16th Dec 2024 & Rs. 41,23,81,212.97/- (Rupees Forty-One Crores Twenty-Three Lakhs Eighty-One Thousand Two Hundred Twelve and Ninety-Seven Paise Only)	Rs. 15,12,64,450/- (Rupees Fifteen Core Twelve Lakh Sixty-Four Thousand Four Hundred Fifty) Earnest Money Deposit (EMD) Rs.1,51,26,445/- (Rupees One Crore Fifty-One Lakh Twenty-Six Thousand Four Hundred Forty-Five Only) Bid Incremental: Rs. 100,000/Bid

Description Of The Immovable Property/ Secured Asset: All That Piece And Parcel Of Land Bearing At The Project Name " Big Tree" Site Bmp Katha New No.30, Earing Site 208 Old 5 Municipal 30, Pid No 58-85-30, Situated At 36th Cross Road 8th Block, Jayanagar Bengaluru And Karnataka - 560070". List Of Mortgaged Units:

Sr. NO	Flat Identification no.	Area of Flat per sq ft	3	2B	1240.1	7	7A	1480.6
1	G-1	1217.7	4	3A	1480.6	8	7B	1240.1
2	2A	1480.6	6	5B	1240.1			

Date of Inspection - 28th Jan 2025 11:00 to 3:00 PM EMD Last Date: 05th Feb 25 Till 05:00 PM Date/ Time of E-Auction : 07th Feb 25 11:00 to 13:00

Mode Of Payment: All payment shall be made by demand draft in favour of "Authum Investment & Infrastructure Limited" payable at Mumbai or through RTGS/NEFT The accounts details are as follows: a) Name of the account: Authum Investment & Infrastructure Limited CHD A/c b) Name of the Bank:- HDFC Bank Ltd., c) Account No:-99999917071983, d) IFSC Code:-HDFC000119.

TERMS & CONDITIONS OF ONLINE E-AUCTION SALE:-
1. The Property is being sold on "AS IS WHERE IS, WHATEVER THERE & WITHOUT RECOURSE BASIS". As such sale is without any kind of warranties & indemnities.
2. For details, help, procedure and online bidding on e-auction prospective bidders may contact the Service Provider MIS C India Pvt Ltd, Plot No- 68, 3rd floor Sector 44 Gurgaon Haryana -122003 (Contact no. 7291981124,25,26)Support Email – Support@bankauctions.com, Mr. Bhavik Pandya Mob. 8866682937. Email: Gujaratg@india.com
3. For further details and queries, contact Authorised Officer: Mr. Santosh Kumar Rajbhar (-Ph: 9870844873) & Shankar K (Ph: 7975596490)
4. This publication is also 30 (Thirty) days notice to the Borrower / Mortgage / Guarantors of the above said loan account pursuant to rule 8(6) of Security Interest (Enforcement) Rules 2002, about holding of auction sale on the above-mentioned date / place.
PLEASE REFER THE WEBSITE FOR DETAILED TERMS AND CONDITIONS (Use Code: 185420 and see the NIT Document) (https://www.bankauctions.com)

Place: Bangalore Authorized Officer
Date : 05.01.2025

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR KORDASH HANDLERS AND LOGISTICS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT BANGALORE, KARNATAKA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS
1 Name of the corporate debtor along with PAN & Kordash Handlers and Logistics Private Limited CIN/LLP No. (formerly known as WLM Logistics Parks Private Limited) PAN: AACCN6514B CIN: U45201KA2007PTC044552
2 Address of the Registered Office No. 129/18, 4th Floor, 1st Main, Opp. Ayyappa Temple, SF Road, Wilson Garden, Bangalore, Karnataka, 560027
3 URL of website N.A.
4 Details of place where majority of fixed assets are located The company does not own any fixed asset.
5 Installed capacity of main products/ services N.A.
6 Quantity and value of main products/ services sold in last financial year For FY 2023-24 Sales of INR 92.44,000/- Type of Service - Management Consultancy Services
7 Number of employees/ workmen Employee-One and Workman-None
8 Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: cirp.kordash@gmail.com processadvisorkordash@gmail.com
9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: cirp.kordash@gmail.com processadvisorkordash@gmail.com
10 Last date for receipt of expression of interest 20th January 2025
11 Date of issue of provisional list of prospective resolution applicants 30th January 2025
12 Last date for submission of objections to provisional list 04th February 2025
13 Date of issue of final list of prospective resolution applicants 14th February 2025
14 Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 19th February 2025
15 Last date for submission of resolution plans 21st March 2025
16 Process email id to submit Expression of Interest: cirp.kordash@gmail.com

Nitin Daga
Interim Resolution Professional
Kordash Handlers and Logistics Private Limited.
(Formerly known as WLM Logistics Parks Private Limited)
(undergoing CIRP vide Hon'ble NCLT, Bengaluru Bench order dated 06.11.2024)
IP Registration no. IBBI/IPA-001/IP-P02213/2020-21/13405
Registered and correspondence address of IRP:
P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, PS-Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105
Date: 05th January 2025 Place: Kolkata

EAST COAST RAILWAY
Tender Notice No. : 54/ET/SBP/ENGG/ 2024-25, Dtd. 30.12.2024
(1) e-Tender No. : 37-eT-DENE-SBP-24
Name of the work: IN SITU RECONSTRUCTION OF CMS CROSSINGS BY ROBOTIC WELDING TECHNOLOGY AT VARIOUS STATION YARDS UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DEN)/EAST AND DIVISIONAL ENGINEER (DEN)/CENTRAL IN SAMBALPUR DIVISION.
Approx. cost of the work: ₹ 70,54,702.20, Bid Security: ₹ 1,41,100.00.
(2) e-Tender No. : 38-eT-DENE-SBP-24
Name of the work: RECONSTRUCTION OF WORK OUT POINTS & CROSSING BY USING H3C ELECTRODES AND OTHER ASSOCIATED WORKS AT VARIOUS STATION YARDS UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DEN)/EAST AND DIVISIONAL ENGINEER (DEN)/CENTRAL IN SAMBALPUR DIVISION.
Approx. cost of the work: ₹ 42,15,005.14, Bid Security: ₹ 84,400.00.
(3) e-Tender No. : 41-eT-DENC-SBP-24
Name of the work: MAINTENANCE OF TRACK FOR RAISING OF SPEED UPTO 130 KMPH UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DEN)/CENTRAL OF SAMBALPUR DIVISION.
Approx. cost of the work: ₹ 2,61,06,331.97, Bid Security: ₹ 2,80,600.00.
Completion period: 12 (Twelve) Months (for all s. nos.)
Tender closing Date & Time: At 1500 hrs. on 27.01.2025 (for all tenders).
No manual offers sent by post/courier/ Fax or in person shall be accepted against such e-tenders.
Complete information including e-tender documents of the above e-tender is available in website : www.irops.gov.in
Note : The prospective tenderers are advised to revisit the website 15 (Fifteen) days before the date of closing of tender to note any changes/corrigendum issued for this tender.
Divisional Railway Manager (Engrg)/ PR-856/P/24-25 Sambalpur

BAJAJ HOUSING FINANCE LIMITED
Corporate Office: Cerebrum It Park B2 Building, 5th Floor, Kalyani Nagar, Pune, Maharashtra-411014, Branch Office Bajaj Housing Finance Ltd, Ground floor, Chateau Ampa, No.37, Nelson Manickam Road Chennai-600029 Authorized Officer's Details: Name: Rathish Ramachandran SINGH, Email ID: Rathish.ramachandran@bajajfinserv.in, Mob No. 9940155459 & 977835461

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF THE SECURITY INTEREST ACT 2002 ("Act")
Pursuant to taking possession of the secured asset/Mortgaged Property bearing Flat No.F in the Second Floor of an area of 911 sq.ft., (including common area) together with 461 sq.ft., undivided share of a land out of 2576 sq.ft., comprised in Old Survey No.119/1 & 117/2, as per Patta New Survey Nos.117/2A1A1C & 119/21 of Pozhichalur village, bearing plot no.16,Agatheeswarar koil 2nd street, pozhichalur, chennai , in Alandur Taluk formerly Tambaram Taluk, Kancheepuram District, for the recovery of amount due from borrower/s, expression of interest/offer is invited from the public, offer can be given from any intended purchaser to purchase the Movable article find inside the aforementioned secured asset, after checking the inventory of movable article which is with undersigned and also after inspecting the movable article in person. The Movable article, is in the physical possession of the undersigned, sale is being made on "AS IS WHERE IS & AS IS WHAT IS & Whatever There is" Basis,under the rule number 8 & 9 of the Security Interest (Enforcement) Rules,(hereinafter referred to as the rules) and on the terms and conditions specified here-under:-

LOAN ACCOUNT DETAILS / BORROWER/S & GUARANTOR/S NAME & ADDRESS	1.DATE & TIME OF E-AUCTION 2.LAST DATE OF SUBMISSION OF EMD 3.DATE & TIME OF THE PROPERTY INSPECTION 4. PROPERTY DESCRIPTION	1. RESERVE PRICE 2. EMD OF THE PROPERTY 3. BID INCREMENT
LAN: H403HHLO105095, H67BHLT0107174, H67BHLT0107173 1.KASPARAJ R (Through Legal Heirs) (Borrower) At Pozhichalur 2nd Floor Agastheeswarar Koil 2nd St Chennai-600074 Also At Ph.no 16 Flat F 2nd Floor Agastheeswarar Koil 2nd St Pozhichalur Chennai-600074	1) E-AUCTION DATE :- 13/01/2025 BETWEEN 11:00 AM TO 12:00 PM WITH UNLIMITED EXTENSION OF 5 MINUTES 2) LAST DATE OF SUBMISSION OF EMD WITH KYC IS :- 11/01/2025 UPTO 5:00.P.M. (IST) 3) DATE OF INSPECTION: - 06/01/2025 to 11/01/2025 BETWEEN 11:00 AM TO 4:00 PM (IST). 4.) Description of the Movable properties: Fan – 4, Tube Light – 5, Scrap items(Washing Machine) - 1, Scrap Items (Microwave oven) – 1, Scrap items (Chimney) -1, Scrap items (utensil) -1	Reserve price for movable: Rs.6500 /- (Rupees Six Thousand Five Hundred Only) and the earnest money will be Rs.650/- (Rupees Six Fifty Only) 10% of Reserve Price. BID INCREMENT – RS.1,000/- (RUPEES THOUSAND ONLY) & IN SUCH MULTIPLES

TOTAL OUTSTANDING: Rs.44,52,519/- (Rupees Forty Four Lakh Fifty Two thousand and Five Hundred and Eighteen Only) Along with future interest and charges accrued w.e.f 18/11/2024.

Terms And Conditions Of The Public Auction Are As Under:
1. Public Auction is being held on "AS IS WHERE IS, AS IS WHAT IS AND WITHOUT RECOURSE BASIS"
2. The Movables will not be sold below the Reserve price.
3. The Auction Sale will be online through e-auction portal.
4. The e-auction will take place through portal https://bankauctions.in, on 13th Jan, 2025 from 11:00 AM to 12:00 PM to onwards with unlimited auto extension of 5 minutes each..
5. Company is not responsible for any liabilities upon the property which is not in the knowledge of the company.
6. For detailed terms and conditions please refer company website URL https://www.bajajhousingfinance.in/auction-notices or for any clarification please connect with Authorized officer.

Date: 05/01/2025 Place:- CHENNAI Authorized Officer (Rathish Ramachandran) Bajaj Housing Finance Limited

PNB Housing
REGD. OFFICE : 8th Floor, Antriksh Bhawan, 22, K.G. Marg, New Delhi-110001, PH : 011-23357171, 23357172, 23705414, Website : www.pnbhousing.com

BRANCH ADDRESS: Ambalikkala Tower, 12/155/126, 2nd Floor, South Amman Kovil Street, Near Kothapuram Over Bridge, Thirussur-680004
POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)
Whereas the undersigned being the Authorized Officer of the PNB Housing Finance Ltd. under the Securitisation and Reconstruction of Financial Assets & in compliance of Rule 8(1) of Enforcement of Security Interest Act, 2002, and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notice/s on the date mentioned against each account calling upon the respective borrower/s to repay the amount as mentioned against each account within 60 days from the date of notice(s)/ date of receipt of the said notices. The borrower/s having failed to repay the amount, notice is hereby given to the borrower/s and the public in general that the undersigned has taken possession of the properties described herein below in exercise powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on the dates mentioned against each account.
The borrower/s in particular and the public in general is hereby cautioned not to deal with the properties/ies and any dealing with the properties/ies will be subject to the charge of PNB Housing Finance Ltd., for the amount and interest thereon as per loan agreement. The borrower/s attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.
The borrower/s in particular and the public in general is hereby cautioned not to deal with the properties/ies and any dealing with the properties/ies will be subject to the charge of PNB Housing Finance Ltd., for the amount and interest thereon as per loan agreement. The borrower/s attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Loan Account No.	Name of the Borrower/Co-Borrower/Guarantor	Demand Notice Date	Amount Outstanding	Date of Possession Taken	Description Of The Property Mortgaged
HOU/TCR/0318/508343 B.O.: Thirussur	Mr. Jinson K J & Mrs. Remya Jinson	14-03-2023	Rs. 52,26,707/- (Rupees Fifty Two Lakhs Twenty Six Thousand Seven Hundred Seven Only) as on 14-03-2023	31-12-2024 (Physical)	All that piece and parcel of the Property with building having an extent of 0.30 & 1.89 Acres in Sy No.202/ 2-4,Sy No.202/2-3, Kallettumkara Village,Chalakudy Taluk,Kallettumkara, Thirussur, Kerala - 680683. Which is bounded as North: Property of Jacob, South: Balance Property of Sheeja. East: Road. West: Property of Anthony. (As per Deed).

PLACE:- THIRUSSUR, DATE:- 04-01-2025 AUTHORIZED OFFICER, PNB HOUSING FINANCE LTD.

Chola
Enter a better life.
Corporate Office : Chola Crest, C54 & 55, Super B-4, Thiru Vi Ka Industrial Estate, Guindy, Chennai- 600 032, T. N.

E-AUCTION SALE NOTICE (Sale Through e-bidding Only)
SALE NOTICE OF IMMOVABLE SECURED ASSETS Issued under Rule 8(6) and 9(1) of the Security Interest (Enforcement) Rules 2002
Notice is hereby given to the PUBLIC IN GENERAL & in particular to the Borrower(s) & Guarantor(s) indicated in COLUMN (A) that the below described immovable property(ies) described in COLUMN (C) Mortgaged / Charged to the secured creditor the CONSTRUCTIVE POSSESSION of which has been taken as described in COLUMN (D) by the Authorized Officer of Housing CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LIMITED Secured Creditor, will be sold on "As is Where is", "As is what is" & "Whatever there is" as per details mentioned below :-
Notice is hereby given to Borrower / Mortgage(s) / legal heir, legal representatives (Whether known or unknown), executor(s), administrator(s), successor(s) and assign(s) of the respective Borrower(s) / Mortgage(s) (Since deceased) as the case may be indicated in COLUMN (A) under Rule 9(1) of the Security Interest (Enforcement) Rules 2002.
For detailed terms & conditions of the sale, please refer to the link provided in CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED secured Creditor's website i.e. https://www.cholamandalam.com & www.auctionfocus.in

[A]	[B]	[C]	[D]	[E & F]	[G]
LOAN ACCOUNT NO. NAMES OF BORROWER(S) / MORTGAGER(S) / GUARANTOR(S)	O/S. DUES TO BE RECOVERED (SECURED DEBTS)	DESCRIPTION OF THE IMMOVABLE PROPERTY / SECURED ASSET	TYPE OF POSSESSION	RESERVE PRICE (IN ₹) EARNEST MONEY DEPOSIT (IN ₹)	DATE OF AUCTION & TIME
Loan A/c. No(s). : HL03NUG000007252 1. Mr. / Mrs. Saravanan Srinivasan 2. Mr. / Mrs. Selvi Darmalingam Both are R/at :- No: 14/79, 9 th Street, Thiru Nagar, Villivakkam, Chennai, 600 040. T. N. ; Also at :- Flat No. 155/33, 2 nd Floor, Jayanthi Apartment, Jayant Colony, 20 th Main Road, Anna Nagar West, Chennai, Chennai Egmore Nungambakkam- 600 040, T. N.	₹ 42,12,934/- (Rs. Forty Two Lakhs Twelve Thousand Nine Hundred & Thirty Four Only) as on 03.01.2025	All that piece & portion of Residential Residential Flat No. 33 in the SECOND FLOOR of the building in Block No. 155, (155/33), (Jayanthi Colony), Anna Nagar West, Chennai-600 040. Comprised in S. No. 211 Part of VILLUVAKKAM VILLAGE, Previously Perambur-Purasawakkam Taluk, Presently Aminjikaral Taluk, Chennai District, and Undivided Land Area 0472 Sq. Ft. & old Flat measuring 390 Sq. Ft., additionally flat constructed 410 Sq. Ft., Totally Flat measuring 800 Sq. Ft., (Plinth area of flat), +And Being Bounded On The - + North By : 30 Feet Road; + South By : + East By : Flat No. 155/36 Flat No. 155/34; + West By : 48 Feet Road & within the sub Registration District of Villivakkam & Registration District of Central Chennai.	CONSTRUCTIVE POSSESSION	₹ 55,08,000/- (Rs. Fifty Five Lakhs Eight Thousand Only) ₹ 5,50,800/- (Rs. Five Lakhs Fifty Thousand Eight Hundred Only)	23.01.2025 from 02.00 p. m. to 04.00 p. m. (with automated extensions of 5 min. each in terms of the Tender Doc.)

• INSPECTION DATE & TIME : 21.01.2025 BETWEEN 11.00 a. m. to 4.00 p. m. • MINIMUM BID INCREMENT AMOUNT : ₹ 10,000/- • LAST DT. OF SUBMISSION OF BID / EMD / REQUEST LETTER FOR PARTICIPATION : 22.01.2025 TILL 05.00 p. m.
* Together with further interest as applicable in terms of loan agreement with, incidental expenses, costs, charges etc. Incurred up to the date of payment and / or realisation thereof.
For any assistance related to inspection of the property, or for obtaining the Bid document and for any other queries, please get in touch with Mr. Murali on his M. No. 8939998886 & Email : muralimr@chola.murugappa.com / Mr. Mohd. Abdul Gawi on M. No. 7305990872 official of CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED to the best of Knowledge and information of the Authorized Officer of CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED there are no encumbrances in respect of the above immovable properties / secured Assets.

Date : 04.01.2025 Place : Chennai, Tamil Nadu. AUTHORIZED OFFICER For CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED

"FORM A" PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF

EUROFINS CLINICAL DIAGNOSTICS BANGALORE PRIVATE LIMITED
1 Name of Corporate Person EUROFINS CLINICAL DIAGNOSTICS BANGALORE PRIVATE LIMITED
2 Date of Incorporation of Corporate Person December 11, 2015
3 Authority Under Which Corporate Person is Incorporated/Registered Ministry of Corporate Affairs, Registrar of Companies, Bangalore
4 Corporate Identity Number/Limited Liability Identity Number of Corporate Person U74900KA2015FTC084665
5 Address of The Registered Office and Principal Office (If Any) Of Corporate Person 54011, 1st Floor, Doddanekundi Industrial Area 2, Hoodi, Whitefield, Bangalore, Karnataka- 560048
6 Liquidation Commencement Date of Corporate Person December 31, 2024
7 Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator CS Kiran Pandey Address: 1005, 10th Floor, Hemkunt House, 6, Rajendra Place, New Delhi-110008 Email : liquidationecdbpl@gmail.com Contact No : +91 9810929590 IBBI Reg. No: IBBI/PA-002/IP-No1301/2024-2025/14441
8 Last Date for Submission of Claims January 30, 2025 (Within 30 days from the liquidation commencement date i.e. December 31, 2024).

Notice is hereby given that Eurofins Clinical Diagnostics Bangalore Private Limited has commenced voluntary liquidation on December 31, 2024. The stakeholders of Eurofins Clinical Diagnostics Bangalore Private Limited are hereby called upon to submit a proof of their claims, on or before January 30, 2025, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/- CS Kiran Pandey Liquidator of Eurofins Clinical Diagnostics Bangalore Private Limited IBBI Reg. No: IBBI/PA-002/IP-No1301/2024-2025/14441 AFA valid upto 31.12.2025 E-mail: liquidationecdbpl@gmail.com Date : 04.01.2025 Place: New Delhi Address: 1005, 10th Floor, Hemkunt House, 6, Rajendra Place, New Delhi-110008

"IMPORTANT"
Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals adversing in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.



I look at every side before taking a side.

Inform your opinion with insightful perspectives.

The Indian Express.

For the Indian Intelligent.

The Indian EXPRESS

JOURNALISM OF COURAGE

financialxp.papri.in

BENGALURU

ನಾಳೆಯಿಂದ ಯುವನಿಧಿ ವಿಶೇಷ ನೋಂದಣಿ ಅಭಿಯಾನ

ಬೆಂಗಳೂರು, ಜ.4: 'ಯುವನಿಧಿ ಯೋಜನೆ'ಗೆ ಅತಿ ಹೆಚ್ಚಿನ ಸಂಖ್ಯೆಯಲ್ಲಿ ಅರ್ಹ ಅಭ್ಯರ್ಥಿಗಳು ನೋಂದಾಯಿಸುವಂತಾಗಲು ಜ.6 ರಿಂದ 20ರ ವರೆಗೆ ಯುವನಿಧಿ ವಿಶೇಷ ನೋಂದಣಿ ಅಭಿಯಾನ ಕಾರ್ಯಕ್ರಮವನ್ನು ರಾಜ್ಯಾದ್ಯಂತ ಎಲ್ಲ ರಾಜ್ಯ ಅಂಗೀಕೃತ ವಿಶ್ವವಿದ್ಯಾನಿಲಯಗಳ ಮತ್ತು ಜಿಲ್ಲಾ ಉದ್ಯೋಗ ವಿನಿಮಯ ಕೇಂದ್ರಗಳ ಮೂಲಕ ಹಮ್ಮಿಕೊಳ್ಳಲಾಗಿದೆ.

2023 ಹಾಗೂ 2024ನೇ ಸಾಲಿನಲ್ಲಿ

ಪದವಿ, ಸ್ನಾತಕೋತ್ತರ ಪದವಿ, ಡಿಪ್ಲೋಮಾ ತೇರ್ಗಡೆಯಾದ ಅಭ್ಯರ್ಥಿಗಳು ಈ ಅಭಿಯಾನದ ಪ್ರಯೋಜನ ಪಡೆದುಕೊಳ್ಳಬಹುದು. ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಐದು ಖಾತರಿ ಯೋಜನೆಗಳಲ್ಲಿ ಒಂದಾದ 'ಯುವನಿಧಿ ಯೋಜನೆ'ಯು ರಾಜ್ಯದ 2023-24 ಹಾಗೂ 2024-25ನೇ ಸಾಲಿನಲ್ಲಿ ಪದವಿ, ಸ್ನಾತಕೋತ್ತರ ಪದವಿ, ಡಿಪ್ಲೋಮಾ ತೇರ್ಗಡೆಯಾದ ಅರ್ಹ ನಿರುದ್ಯೋಗಿ ಯುವಕ, ಯುವತಿಯರಿಗೆ ನಿರುದ್ಯೋಗ ಭತ್ಯೆಯನ್ನು

ಸುಲೀಲಕರಗೊಳಿಸಲು ಚಾರಿಗೊಳಿಸಿರುವ ಸರ್ಕಾರದ ಮಹತ್ವದ ಯೋಜನೆಯಾಗಿದೆ ಎಂದು ಪ್ರಕಟಿಸಿ ತಿಳಿಸಿದೆ.

ನೋಂದಣಿಗಾಗಿ ಅರ್ಹತೆ: 2023-24 ಮತ್ತು 2024-25ನೇ ಸಾಲಿನಲ್ಲಿ ಪದವಿ, ಸ್ನಾತಕೋತ್ತರ ಪದವಿ ಮತ್ತು ಡಿಪ್ಲೋಮಾ ತೇರ್ಗಡೆ ಹೊಂದಿದವರು. ಫಲಿತಾಂಶ ಪ್ರಕಟವಾದ 180 ದಿನಗಳ ನಂತರವೂ ಸಾರ್ವಜನಿಕ, ಖಾಸಗಿ ಕ್ಷೇತ್ರದಲ್ಲಿ ಉದ್ಯೋಗದಲ್ಲಿರದವರು ಹಾಗೂ

ಸ್ವಯಂ-ಉದ್ಯೋಗದಲ್ಲಿ ಇಲ್ಲದ ಇರುವವರು, ಉನ್ನತ ವ್ಯಾಸಂಗವನ್ನು ಮುಂದುವರಿಸದೇ ಇರುವವರು, ಕನಿಷ್ಠ 6 ವರ್ಷ ಕರ್ನಾಟಕದ ಜಿಲ್ಲಾ ಆಗಿರಬೇಕು. ನೋಂದಣಿಗಾಗಿ ಸೇವಾಸಿಂಧು ಪೋರ್ಟಲ್ www.sevasindhugs.karnataka.gov.in ಕರ್ನಾಟಕ ಒನ್, ಬೆಂಗಳೂರು ಒನ್, ಗ್ರಾಮ ಒನ್, ಬಾಪೋಜಿ ಸೇವಾ ಕೇಂದ್ರಗಳ ಮೂಲಕ ಉಚಿತವಾಗಿ ನೋಂದಾಯಿಸಿಕೊಳ್ಳಬಹುದು. ಪದವಿ,

ಸ್ನಾತಕೋತ್ತರ ಪದವಿ, ಡಿಪ್ಲೋಮಾ ಪ್ರಮಾಣ ಪತ್ರಗಳನ್ನು ನ್ಯಾಡ್ ಪೋರ್ಟಲ್ <https://nadd.karnataka.gov.in> ನಲ್ಲಿ ಇಂಡಿಕೇಶಿಯವುದನ್ನು ಖಚಿತಪಡಿಸಿಕೊಳ್ಳುವುದು. ಹೆಚ್ಚಿನ ಮಾಹಿತಿಗಾಗಿ ಆಯಾ ಜಿಲ್ಲೆಯ ಉದ್ಯೋಗ ವಿನಿಮಯ ಕಛೇರಿಗೆ ಭೇಟಿ ನೀಡುವುದು ಅಥವಾ ಸಹಾಯವಾಣಿ ಸಂಖ್ಯೆ 1800 5997154 ಸಂಪರ್ಕಿಸಬಹುದು ಎಂದು ಪ್ರಕಟಿಸಿ ತಿಳಿಸಿದೆ.

ಅಗರ ಬಹಿಷ್ಕಾರ ಪ್ರಕರಣ: ತಹಶೀಲ್ದಾರ್, ಪೊಲೀಸ್ ಅಧಿಕಾರಿಗಳು ಭೇಟಿ



ಯಳಂದೂರು, ಜ.4: ತಾಲೂಕಿನ ಅಗರ ಗ್ರಾಮದ ಲಿಂಗಾಯಿತ ಬಡಾವಣೆಯ ಮತದ ಬೀದಿಯಲ್ಲಿ ವಾಸವಾಗಿರುವ ವೀರಣ್ಣ ಗೌರವರು ಹಾಗೂ ಇವರ ಮಗ ವಿ. ಸುರೇಶ ಎಂಬವರ ಕುಟುಂಬಕ್ಕೆ ಹಾಕಿರುವ ಬಹಿಷ್ಕಾರದ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಶನಿವಾರ ಗ್ರಾಮಕ್ಕೆ ತಹಶೀಲ್ದಾರ್, ಸಮಾಜ ಕಲ್ಯಾಣಾಧಿಕಾರಿ ಹಾಗೂ ಪೊಲೀಸ್ ಇಲಾಖೆಯ ಅಧಿಕಾರಿಗಳು ಭೇಟಿ ನೀಡಿ ಈ ಬಗ್ಗೆ ಮಾಹಿತಿ ಸಂಗ್ರಹಿಸಿದ್ದಾರೆ.

ಬಹಿಷ್ಕಾರಕ್ಕೆ ಒಳಗಾಗಿರುವ ಕುಟುಂಬದವರು ಪರಿಶಿಷ್ಟ ಪಂಗಡದ ನಾಯಕ ಜನಾಂಗದವರಿಗೆ ಮನೆಯನ್ನು ಬಾಡಿಗೆಗೆ ನೀಡಿರುವುದಕ್ಕೆ ಇವರ ಕುಟುಂಬವನ್ನು ಲಿಂಗಾಯಿತ ಜನಾಂಗದವರು ಸೇರುವ

ಧಾರ್ಮಿಕ ಸಭೆ, ಸಮಾರಂಭಗಳು ಹಾಗೂ ದೇಗುಲಕ್ಕೆ ಬಾರದಂತೆ ತಡೆಯೊಡ್ಡುತ್ತಿದ್ದಾರೆ ಎಂದು ಕುಟುಂಬದ ಸದಸ್ಯ ವಿ.ಸುರೇಶ್ ಆರೋಪಿಸಿದ್ದರು.

ಈ ಬಗ್ಗೆ ಪತ್ತೆಯಲ್ಲಿ ವರದಿ ಪ್ರಕಟವಾಗುತ್ತದೆಯೇ ಗ್ರಾಮದ ಹಿಂದಿ ಮಾರಮ್ಮ ದೇಗುಲದ ಮುಖಾಂತರ ಹೋರಾಲ್ವಾರ್ ಜಯಪ್ರಕಾಶ್ ನೇತೃತ್ವದಲ್ಲಿ, ಒನ್‌ಎಸ್ ಕೆಂಬಸ್ತ, ಸಮಾಜ ಕಲ್ಯಾಣ ಇಲಾಖೆಯ ಸಹಾಯಕ ನಿರ್ದೇಶಕ ಕೇಶವಮೂರ್ತಿ ನೇತೃತ್ವದ ತಂಡ ಸಭೆ ನಡೆಸಿದರು. ಗ್ರಾಮದಲ್ಲಿ ವಾಸವಾಗಿರುವ ಎಲ್ಲ ಕೋಮಿನ ಮುಖಂಡರು, ಲಿಂಗಾಯಿತ ಸಮುದಾಯದ ಯಜಮಾನರು, ಮುಖಂಡರು, ಹಾಗೂ ವಿ.ಸುರೇಶ್ ಇವರ ತಂದೆ ವೀರೇಗೌಡರ ಸೇರಿಸಿ ಸಭೆ ನಡೆಸಿದರು.

ಈ ಬಗ್ಗೆ ತಹಶೀಲ್ದಾರ್ ಜಯಪ್ರಕಾಶ್ ಮಾಹಿತಿ ನೀಡಿ, ನಾವು ಪೊಲೀಸ್ ಇಲಾಖೆಯ ಸಿಬ್ಬಂದಿ ಹಾಗೂ ಸಮಾಜ ಕಲ್ಯಾಣ ಇಲಾಖೆಯ ಅಧಿಕಾರಿಗಳು, ರಜಸ್ವ ನಿರೀಕ್ಷಕರು ಸೇರಿದಂತೆ ಅನೇಕರು ಸಭೆ ನಡೆಸಿದ್ದೇವೆ. ಇವರ ಜನಾಂಗದವರು ನಾವು ಬಹಿಷ್ಕಾರ ಹಾಕಿಲ್ಲ, ಯಾವುದೇ ಜಾತಿಯ ಸಭೆ, ಸಮಾರಂಭಗಳಿಗೆ, ದೇವಸ್ಥಾನಕ್ಕೆ ಬಾರದಂತೆ ನಿರ್ಬಂಧ ಹೇರಿಲ್ಲ. ಯಾವುದೇ ಹಳೆಯ ದ್ವೇಷದಿಂದ ಇವರು ಜನಾಂಗದ ಕೆಲ ಮುಖಂಡರ ಮೇಲೆ ದೂರು ನೀಡಿದ್ದಾರೆ ಎಂದು ಮಾಹಿತಿ ನೀಡಿದ್ದಾರೆ. ಇಲ್ಲರೂ ಸೌಹಾರ್ದದಿಂದ ನಡೆದುಕೊಂಡು ಹೋಗುವಂತೆ ಮನವರಿಕೆ ಮಾಡಲಾಗಿದೆ. ಆದರೆ ಸುರೇಶ್ ಇದಕ್ಕೆ ಒಪ್ಪುತ್ತಿಲ್ಲ, ಲಿಂಗಾಯಿತ ಜನಾಂಗದ ಕೆಲ ಮುಖಂಡರ ಮೇಲೆ ಎಫ್‌ಐಆರ್ ದಾಖಲಿಸಬೇಕೆಂದು ಪಟ್ಟು ಹಿಡಿದಿದ್ದಾರೆ. ಈ ಪ್ರಕರಣವನ್ನು ಸೌಹಾರ್ದಯುತವಾಗಿ ಬಗೆಹರಿಸುವ ನಿಟ್ಟಿನಲ್ಲಿ ನಮ್ಮ ಪ್ರಯತ್ನ ಮುಂದುವರಿದಿದೆ. ಈ ಬಗ್ಗೆ ಪೊಲೀಸರಿಗೂ ಮಾಹಿತಿ ನೀಡಲಾಗಿದೆ. ಇಲ್ಲಿ ನಡೆದಿರುವ ಸಂಪೂರ್ಣ ಘಟನಾವಳಿಗಳ ಬಗ್ಗೆ ಜಿಲ್ಲಾಧಿಕಾರಿ, ಉಪವಿಭಾಗಾಧಿಕಾರಿ, ಎಸ್‌ಪಿ‌ರವರಿಗೆ ವರದಿ ನೀಡಲಾಗಿದೆ ಎಂಬ ಮಾಹಿತಿ ನೀಡಿದರು.

ಚಿತ್ರಕಲಾ ಪರಿಷತ್‌ನ ಆವರಣದಲ್ಲಿ ಇಂದು ಚಿತ್ರಸಂತೆಗೆ ಚಾಲನೆ

ಬೆಂಗಳೂರು, ಜ.4: ಚಿತ್ರಕಲಾ ಪರಿಷತ್ ವತಿಯಿಂದ ಇಲ್ಲಿನ ಕುಮಾರಕೃಷ್ಣಾ ರಸ್ತೆಯಲ್ಲಿರುವ ಕರ್ನಾಟಕ ಚಿತ್ರಕಲಾ ಪರಿಷತ್‌ನ ಆವರಣದಲ್ಲಿ ಜ.5ರಂದು 22ನೇ ಚಿತ್ರಸಂತೆ ನಡೆಯಲಿದ್ದು, ಬೆಳಿಗ್ಗೆ 10:30ಕ್ಕೆ ಮುಖ್ಯಮಂತ್ರಿ ಸಿದ್ದರಾಮಯ್ಯ ಕಾರ್ಯಕ್ರಮವನ್ನು ಉದ್ಘಾಟಿಸಲಿದ್ದಾರೆ. ಉಪಮುಖ್ಯಮಂತ್ರಿ ಡಿ.ಕೆ. ಶಿವಕುಮಾರ್ ಕಲಾ ಪ್ರದರ್ಶನ ಉದ್ಘಾಟಿಸಲಿದ್ದಾರೆ.

ಚಿತ್ರಸಂತೆ ನಿಮಿತ್ತ ಸಂಚಾರ ನಿರ್ಬಂಧ: ಕುಮಾರಕೃಷ್ಣಾ ರಸ್ತೆಯಲ್ಲಿ ಚಿತ್ರಸಂತೆ ನಡೆಯುವ ಕಾರಣ, ಕುಮಾರಕೃಷ್ಣಾ ರಸ್ತೆಯ ಎಂ.ಎಸ್. ಕುಮಾರ್ ವೃತ್ತದಿಂದ ವೃತ್ತದವರೆಗೆ (ಈಚೆಯ ದಿಕ್ಕಿನಿಂದ ವೃತ್ತದ ದಿಕ್ಕಿನ ಕಡೆಗೆ) ಜ.5ರಂದು ಎಲ್ಲ ಮಾರದರಿಯ ವಾಹನಗಳ ಸಂಚಾರ ನಿಷೇಧಿಸಲಾಗಿದೆ. ರವಿವಾರ ಬೆಳಿಗ್ಗೆ 6ರಿಂದ ರಾತ್ರಿ 9 ಗಂಟೆವರೆಗೆ ಈ ಮಾರ್ಗದಲ್ಲಿ ವಾಹನ ಸಂಚಾರ ನಿಷೇಧಿಸಲಾಗಿದ್ದು, ಪರ್ಯಾಯ ಮಾರ್ಗ ಕಲ್ಪಿಸಲಾಗಿದೆ.

ಮರ್ಯಾದಾ ವೃತ್ತ ಮತ್ತು ಅನಂದಾವಾ ವೃತ್ತದ ಕಡೆಯಿಂದ ಕುಮಾರಕೃಷ್ಣಾ ರಸ್ತೆಯ ಕಡೆಗೆ ತೆರಳುವ ವಾಹನಗಳು ರೇಸ್ ವ್ಯೂ ಜಂಕ್ಷನ್‌ನಲ್ಲಿ ಬದಲೇರುವ ವೃತ್ತಕ್ಕೆ ಸಾಗಿ ಅಲ್ಲಿಂದ ಬದಲೇರುವ ವೃತ್ತದಲ್ಲಿ ಎಡಕ್ಕೆ ತಿರುವು ಪಡೆದುಕೊಳ್ಳಬೇಕು. ಹಳೇ ಹೈಗೇಡ್ ಜಂಕ್ಷನ್ ಎಂ.ಎಸ್. ಕುಮಾರ್ ವೃತ್ತದ ಮೂಲಕ ಸಾಗಬಹುದು.

ಚಿ.ತೊಡಯ್ಯ ರಸ್ತೆಯಿಂದ ಎಂ.ಎಸ್. ಕುಮಾರ್ ವೃತ್ತದ ಮೂಲಕ ಕುಮಾರಕೃಷ್ಣಾ ರಸ್ತೆಗೆ ಪ್ರವೇಶ ಪಡೆಯುವ

ವಾಹನಗಳು, ಹಳೇ ಹೈಗೇಡ್ ಜಂಕ್ಷನ್‌ಗೆ ನೇರವಾಗಿ ಸಾಗಿ, ಎಲ್‌ಆರ್‌ಡಿಇ ಬಳಿ ಬಲಕ್ಕೆ ತಿರುವು ಪಡೆದು ಬದಲೇರುವ ವೃತ್ತ ದಾಟಿ ರೇಸ್ ಕೋರ್ಸ್ ರಸ್ತೆ ಮೂಲಕ ಮುಂದಕ್ಕೆ ಸಾಗಬಹುದು.

ಟಿ.ತೊಡಯ್ಯ ರಸ್ತೆಯಲ್ಲಿ ಹೈಗೇಡ್ ಜಂಕ್ಷನ್‌ನಿಂದ ಎಂ.ಎಸ್. ಕುಮಾರ್ ವೃತ್ತದ ಮೂಲಕ ಕುಮಾರಕೃಷ್ಣಾ ರಸ್ತೆಗೆ ಪ್ರವೇಶ ಪಡೆಯುವ ವಾಹನಗಳು ನೇರವಾಗಿ ಆರ್‌ಪಿ ರಸ್ತೆ ಮೂಲಕ ಮುಂದಕ್ಕೆ ಸಾಗಬಹುದು. ನೇರವಾಗಿ ವೃತ್ತದಿಂದ ಸ್ಪೀಡ್ ಬ್ರೇಕ್ ಕೆಳಭಾಗದಲ್ಲಿ ಲಿವನಾದ ವೃತ್ತದ ಮೂಲಕ ಟ್ರಿಪ್ಲಿಕ್ ಜಂಕ್ಷನ್ ಮತ್ತು ರೇಸ್ ಕೋರ್ಸ್ ಕಡೆಗೆ ಸಾಗುವ ವಾಹನಗಳು ನೇರವಾಗಿ ವೃತ್ತದಿಂದ ಸ್ಪೀಡ್ ಬ್ರೇಕ್ ಮೂಲಕ ಸಾಗಿ ಟ್ರಿಪ್ಲಿಕ್ ಜಂಕ್ಷನ್ ಹಾಗೂ ರೇಸ್ ಕೋರ್ಸ್ ರಸ್ತೆ ಕಡೆಗೆ ತೆರಳಬಹುದು.

ಮಾಡಲಾಗಿದೆ. ಕೆ.ಸಿಂಹ ರಸ್ತೆಯಲ್ಲಿ, ಗುರುರಾಜ ಕಲ್ಯಾಣ ಮಂಟಪದಿಂದ ಹೊಟೇಲ್ ಜನಾರ್ದನನವರೆಗೆ ರಸ್ತೆಯ ಪಶ್ಚಿಮಕ್ಕೆ ನಾಲ್ಕು ಚಿತ್ರದ ವಾಹನಗಳ ನಿಲುಗಡೆಗೆ ವ್ಯವಸ್ಥೆ ಕಲ್ಪಿಸಲಾಗಿದೆ. ರೇಸ್ ಕೋರ್ಸ್ ರಸ್ತೆ, ಟ್ರಿಪ್ಲಿಕ್ ಜಂಕ್ಷನ್‌ನಿಂದ ಮರ್ಯಾದಾ ಜಂಕ್ಷನ್‌ವರೆಗೆ, ರಸ್ತೆಯ ಪೂರ್ವ ಭಾಗಕ್ಕೆ ನಾಲ್ಕು ಚಿತ್ರ ವಾಹನಗಳ ನಿಲುಗಡೆಗೆ ವ್ಯವಸ್ಥೆ ಮಾಡಲಾಗಿದೆ ಎಂದು ತಿಳಿಸಿದೆ.

ಮರ್ಯಾದಾ ವೃತ್ತ ಮತ್ತು ಅನಂದಾವಾ ವೃತ್ತದ ಕಡೆಯಿಂದ ಬರುವ ವಾಹನಗಳು ಟ್ರಿಪ್ಲಿಕ್ ಜಂಕ್ಷನ್ - ಬದಲೇರುವ ವೃತ್ತ - ಹಳೇ ಹೈಗೇಡ್ ಜಂಕ್ಷನ್ - ಎಂ.ಎಸ್. ಕುಮಾರ್ ವೃತ್ತದ ಮೂಲಕ ಮುಂದಕ್ಕೆ ಸಾಗಬೇಕು. ಟಿ.ತೊಡಯ್ಯ ರಸ್ತೆಯಿಂದ ಬರುವ ಎಂ.ಎಸ್. ಕುಮಾರ್ ವೃತ್ತದ ಮೂಲಕ ಕೆ.ಕೆ.ರಸ್ತೆ ಪ್ರವೇಶಿಸುವ ವಾಹನಗಳು ಟಿ.ತೊಡಯ್ಯ ರಸ್ತೆ ಹಳೇ ಹೈಗೇಡ್ ಜಂಕ್ಷನ್ - ಎಲ್‌ಆರ್‌ಡಿಇ - ಬದಲೇರುವ ವೃತ್ತ ರೇಸ್ ಕೋರ್ಸ್ ರಸ್ತೆ ಮೂಲಕ ಮುಂದಕ್ಕೆ ಸಾಗಬಹುದು.

ಚಿತ್ರಸಂತೆಯ ವಾಹನ ನಿಲುಗಡೆ ವ್ಯವಸ್ಥೆ: ರೈಲ್ವೆ ಸ್ಟಾಂಡಲ್ ರಸ್ತೆಯಲ್ಲಿ ನಾಲ್ಕು ಚಿತ್ರಗಳ ವಾಹನಗಳ ನಿಲುಗಡೆಗೆ ವ್ಯವಸ್ಥೆ

ಇಂದು ಸಚಿವ ಚಲುವರಾಯಸ್ವಾಮಿ ಜಿಲ್ಲಾ ಪ್ರವಾಸ ಭೇಟಿ ನೀಡಲಿದ್ದಾರೆ.

ಮಂಡ್ಯ, ಜ.4: ಕೃಷಿ ಹಾಗೂ ಜಿಲ್ಲಾ ಉಸ್ತುವಾರಿ ಸಚಿವ ಎನ್. ಚಲುವರಾಯಸ್ವಾಮಿ ಜ.5ರಂದು ಜಿಲ್ಲೆಯಲ್ಲಿ ಪ್ರವಾಸ ಕೈಗೊಂಡಿದ್ದು, ಬೆಳಿಗ್ಗೆ 8:30ಕ್ಕೆ ಶತ್ರುಪಾಠ ನಿಧನರಾದ ಪುರಾಣಿಕರ ಮೂಲಕ ಶಾಸಕ ಜಯನಾಥ ಮಂಚೇಗೌಡ ಮನೆಗೆ ಭೇಟಿ ನೀಡಲಿದ್ದಾರೆ. 10 ಗಂಟೆಗೆ ಮಂಡ್ಯ ತಾಲೂಕು ಕೆರೆಗೋಡು ಆರಕ್ಷಕ ವೃತ್ತ ನಿರೀಕ್ಷಕರ ಕಛೇರಿಯ ನೂತನ ಕಟ್ಟಡ ಉದ್ಘಾಟಿಸಲಿದ್ದಾರೆ.

ಬೆಳಿಗ್ಗೆ 10:30ಕ್ಕೆ ಮಾರಗಡಿನಹಳ್ಳಿ ವ್ಯವಸಾಯ ಸೇವಾ ಸಚಿವರ ಸಂಘದ ಕಟ್ಟಡ ಉದ್ಘಾಟಿಸಿ ಸಮಾರಂಭದಲ್ಲಿ ಭಾಗವಹಿಸಲಿದ್ದು, 11ಕ್ಕೆ ಕಾಂಗ್ರೆಸ್ ಮುಖಂಡ ದ್ವಾಪರನದ್ರದ ಶಂಕರಲಿಂಗೇಗೌಡರ ಮನೆಗೆ

ಮಂಡ್ಯ, ಜ.4: ಕೃಷಿ ಹಾಗೂ ಜಿಲ್ಲಾ ಉಸ್ತುವಾರಿ ಸಚಿವ ಎನ್. ಚಲುವರಾಯಸ್ವಾಮಿ ಜ.5ರಂದು ಜಿಲ್ಲೆಯಲ್ಲಿ ಪ್ರವಾಸ ಕೈಗೊಂಡಿದ್ದು, ಬೆಳಿಗ್ಗೆ 8:30ಕ್ಕೆ ಶತ್ರುಪಾಠ ನಿಧನರಾದ ಪುರಾಣಿಕರ ಮೂಲಕ ಶಾಸಕ ಜಯನಾಥ ಮಂಚೇಗೌಡ ಮನೆಗೆ ಭೇಟಿ ನೀಡಲಿದ್ದಾರೆ. 10 ಗಂಟೆಗೆ ಮಂಡ್ಯ ತಾಲೂಕು ಕೆರೆಗೋಡು ಆರಕ್ಷಕ ವೃತ್ತ ನಿರೀಕ್ಷಕರ ಕಛೇರಿಯ ನೂತನ ಕಟ್ಟಡ ಉದ್ಘಾಟಿಸಲಿದ್ದಾರೆ.

ಬೆಳಿಗ್ಗೆ 10:30ಕ್ಕೆ ಮಾರಗಡಿನಹಳ್ಳಿ ವ್ಯವಸಾಯ ಸೇವಾ ಸಚಿವರ ಸಂಘದ ಕಟ್ಟಡ ಉದ್ಘಾಟಿಸಿ ಸಮಾರಂಭದಲ್ಲಿ ಭಾಗವಹಿಸಲಿದ್ದು, 11ಕ್ಕೆ ಕಾಂಗ್ರೆಸ್ ಮುಖಂಡ ದ್ವಾಪರನದ್ರದ ಶಂಕರಲಿಂಗೇಗೌಡರ ಮನೆಗೆ

ಒಳಗುತ್ತಿಗೆಗೆ ನೇಮಿಸಿಕೊಳ್ಳಲು ಆಗ್ರಹಿಸಿ ಜ.28ರಿಂದ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿ

ಬೆಂಗಳೂರು, ಜ.4: ಇಂಧನ ಇಲಾಖೆಯಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿರುವ ಹೊರಗುತ್ತಿಗೆ ನೌಕರರನ್ನು ಒಳಗುತ್ತಿಗೆ ನೌಕರರನ್ನಾಗಿ ನೇಮಿಸಿಕೊಳ್ಳುವಂತೆ ಆಗ್ರಹಿಸಿ ಜ.28ರಿಂದ ಪ್ರೀಡಂ ಪಾರ್ಕ್‌ನಲ್ಲಿ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿಯನ್ನು ಹಮ್ಮಿಕೊಳ್ಳಲಾಗಿದೆ ಎಂದು ಕೆಪಿಸಿಸಿಎಸ್ ಮತ್ತು ಎನ್‌ಎಂ ಹೊರಗುತ್ತಿಗೆ ನೌಕರರ ಹಿತರಕ್ಷಣಾ ವೇದಿಕೆ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿ ನಾಗಪ್ಪ ಭಾವಿಕ್ಕಟ್ಟಿ ಹೇಳಿದ್ದಾರೆ.

ಶನಿವಾರ ನಗರದ ಪ್ರಾಸಾದ್‌ನಲ್ಲಿ ಆಯೋಜಿಸಿದ್ದ ಸುದ್ದಿಗೋಷ್ಠಿಯಲ್ಲಿ ಮಾತನಾಡಿದ ಅವರು ಸರ್ಕಾರ ಜ.27ರ ಒಳಗೆ ನಮ್ಮ ಎಲ್ಲ ಬೇಡಿಕೆಗಳನ್ನು ಈಡೇರಿಸಬೇಕು ಇಲ್ಲದಿದ್ದರೆ ಕುಟುಂಬ ಸಮೇತ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿ ನಡೆಸಲಾಗುವುದು ಎಂದು ನಾಗಪ್ಪ ಭಾವಿಕ್ಕಟ್ಟಿ ಎಚ್ಚರಿಕೆ ನೀಡಿದರು.

ಸುದ್ದಿಗೋಷ್ಠಿಯಲ್ಲಿ ಗೌರವಾನ್ವಿತ ಮೇಲುಕೋಟೆ ಬೆಟ್ಟಸ್ವಾಮಿಗೌಡ, ರಾಜ್ಯಾಧ್ಯಕ್ಷ ಲೀಲಾಸಾಂಗ್ ಎಂ.ಎಸ್., ಉಪಾಧ್ಯಕ್ಷ ಪರಶುರಾಮ್ ರಾಘೋಡ್, ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳಾದ ರಾಘವೇಂದ್ರ ಉಗರೇಕರ್, ಮಂಜುನಾಥ್ ಹಾದಿಮುನಿ, ಚಿನೇಂದ್ರ ಕುಮಾರ್ ಬಿ.ಎ., ಅರ್ಜುನ್ ಗಾಂಗಿರೇ, ಮನೋಹರ್ ಸಿ.ಎಚ್., ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ಮಲ್ಲೇಶ್ ಬಿ.ಬಿ.ಉಪಸ್ಥಿತರಿದ್ದರು.

ಆಶಾ ಕಾರ್ಯಕರ್ತೆಯರ ಗೌರವಧನ ಹೆಚ್ಚಳಕ್ಕೆ ಆಗ್ರಹಿಸಿ ಜ.7ರಿಂದ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿ

ಬೆಂಗಳೂರು, ಜ.4: ಆಶಾ ಕಾರ್ಯಕರ್ತೆಯರಿಗೆ ಮಾಸಿಕ 15 ಸಾವಿರ ರೂ.ಗೌರವಧನ ನೀಡಬೇಕು. ಹೆಚ್ಚುವರಿ ಕೆಲಸ ಮತ್ತು ನಗರ ಜೀವನದ ದುಬಾರಿ ಖರ್ಚು ವೆಚ್ಚಗಳಿಗೆ ಗೌರವಧನ ಹೆಚ್ಚಳ ನೀಡದಂತೆ ವಿವಿಧ ಬೇಡಿಕೆಗಳನ್ನು ಈಡೇರಿಸುವಂತೆ ಆಗ್ರಹಿಸಿ ಜ.7ರಿಂದ ನಗರ ಪ್ರೀಡಂ ಪಾರ್ಕ್‌ನಲ್ಲಿ ರಾಜ್ಯ ಸಂಯುಕ್ತ ಆಶಾ ಕಾರ್ಯಕರ್ತರ ಸಂಘದ ವತಿಯಿಂದ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿ ಹಮ್ಮಿಕೊಳ್ಳಲಾಗಿದೆ.

ಶನಿವಾರ ಈ ಕುರಿತು ರಾಜ್ಯ ಕಾರ್ಯದರ್ಶಿ ಡಿ.ನಾಗಲಕ್ಷ್ಮಿ ಒಪ್ಪಿಕೊಳ್ಳುವ ವರೆಗೆ ಆಶಾ ಕಾರ್ಯಕರ್ತೆಯರ ಗೌರವಧನ ಹೆಚ್ಚಳ ನೀಡದಂತೆ ವಿವಿಧ ಬೇಡಿಕೆಗಳನ್ನು ಈಡೇರಿಸುವಂತೆ ಆಗ್ರಹಿಸಿ ಜ.7ರಿಂದ ನಗರ ಪ್ರೀಡಂ ಪಾರ್ಕ್‌ನಲ್ಲಿ ರಾಜ್ಯ ಸಂಯುಕ್ತ ಆಶಾ ಕಾರ್ಯಕರ್ತರ ಸಂಘದ ವತಿಯಿಂದ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿ ಹಮ್ಮಿಕೊಳ್ಳಲಾಗಿದೆ.

ಶನಿವಾರ ಈ ಕುರಿತು ರಾಜ್ಯ ಕಾರ್ಯದರ್ಶಿ ಡಿ.ನಾಗಲಕ್ಷ್ಮಿ ಒಪ್ಪಿಕೊಳ್ಳುವ ವರೆಗೆ ಆಶಾ ಕಾರ್ಯಕರ್ತೆಯರ ಗೌರವಧನ ಹೆಚ್ಚಳ ನೀಡದಂತೆ ವಿವಿಧ ಬೇಡಿಕೆಗಳನ್ನು ಈಡೇರಿಸುವಂತೆ ಆಗ್ರಹಿಸಿ ಜ.7ರಿಂದ ನಗರ ಪ್ರೀಡಂ ಪಾರ್ಕ್‌ನಲ್ಲಿ ರಾಜ್ಯ ಸಂಯುಕ್ತ ಆಶಾ ಕಾರ್ಯಕರ್ತರ ಸಂಘದ ವತಿಯಿಂದ ಅನಿರ್ದಿಷ್ಟಾವಧಿ ಧರಣಿ ಹಮ್ಮಿಕೊಳ್ಳಲಾಗಿದೆ.

ಬೆಂಗಳೂರು ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ, ದೇವನಹಳ್ಳಿ ನಂ. 333/1, 1ನೇ ಮಹಡಿ, ವಿ.ಜಿ. ಕಾಂಪ್ಲೆಕ್ಸ್, ಸೂಲಿಬೆಲೆ ರಸ್ತೆ, ದೇವನಹಳ್ಳಿ ಚೌನ್, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ-562 110.

ಸಂ: ಬಿಬಿಎವಿಎಂ/ಟಿಎ/ಭೂಉಬ/105/2024-25/2321

ಪ್ರಕಟಣೆ		ದಿನಾಂಕ: 04.01.2025
ಕರ್ನಾಟಕ ನಗರ ಮತ್ತು ಗ್ರಾಮಾಂತರ ಯೋಜನಾ ಕಾಯ್ದೆ 1961 ರ ಕಲಂ 14 (ಎ) ರ ಅಡಿಯಲ್ಲಿ ಈ ಕೆಳಕಂಡ ಅರ್ಜಿದಾರರು ವ್ಯವಸಾಯ ಭೂಉಪಯೋಗ ವಲಯದಿಂದ ವಸತಿ ಉಪಯೋಗಕ್ಕೆ ಭೂಉಪಯೋಗ ಬದಲಾವಣೆ ಕೋರಿ ಅರ್ಜಿ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಭೂಉಪಯೋಗ ಬದಲಾವಣೆಯ ಪ್ರಸ್ತಾವನೆಯ ವಿವರಗಳು ಈ ಕೆಳಕಂಡಂತಿವೆ. ಇದರಲ್ಲಿ ಭೂಉಪಯೋಗ ಬದಲಾವಣೆ ಪ್ರಸ್ತಾವನೆ ಬಗ್ಗೆ ಯಾವುದೇ ಅಕ್ಷೇಪಗಳಿಲ್ಲದಿದ್ದರೆ, ಈ ಪ್ರಕಟಣೆ ಪ್ರಕಟವಾದ ದಿನಾಂಕದಿಂದ 15 ದಿವಸಗಳೊಳಗಾಗಿ ಅಕ್ಷೇಪಗಳನ್ನು ಲಿಖಿತವಾಗಿ ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಬೆಂಗಳೂರು ಅಂತರಾಷ್ಟ್ರೀಯ ವಿಮಾನ ನಿಲ್ದಾಣ ಪ್ರದೇಶ ಯೋಜನಾ ಪ್ರಾಧಿಕಾರ, ದೇವನಹಳ್ಳಿ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಲು ತಿಳಿಸಲಾಗಿದೆ. ನಿಗದಿತ ಅವಧಿಯ ನಂತರ ಬರುವ ಯಾವುದೇ ಅಕ್ಷೇಪಗಳನ್ನು ಪರಿಗಣಿಸುವುದಿಲ್ಲ.		

ಕ್ರ. ಸಂ.	ಅರ್ಜಿದಾರರ ಹೆಸರು	ತಾಲ್ಲೂಕು	ಹೋಬಳಿ	ಗ್ರಾಮದ ವಿವರ	ಸರ್ವೆ ಸಂ.	ವಿಸ್ತೀರ್ಣ ಎ-ಗು	ಮಹಾ ಯೋಜನೆಯ ಪ್ರಕಾರ ಭೂ ಉಪಯೋಗ	ಬದಲಾವಣೆ ಕೋರಿರುವ ಭೂ ಉಪಯೋಗ
1.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	61/1	1-16.08	ವ್ಯವಸಾಯ	ವಸತಿ
2.	ಶ್ರೀ ದೊಡ್ಡಕೆಮ್ಮಳ್ಳಿ ಬಿಸ್ ಚಿಕ್ಕಣ್ಣ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	61/2	1-06.08	ವ್ಯವಸಾಯ	ವಸತಿ
3.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	61/5	1-06.08	ವ್ಯವಸಾಯ	ವಸತಿ
4.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	61/3	1-03.08	ವ್ಯವಸಾಯ	ವಸತಿ
5.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	17/2	0-23.08	ವ್ಯವಸಾಯ	ವಸತಿ
6.	ಶ್ರೀಮತಿ ಬಿ.ಆರ್.ಗಿರಿಜಾ ಬಿಸ್ ಎಂ. ರಾಮಯ್ಯ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	61/4	1-04.08	ವ್ಯವಸಾಯ	ವಸತಿ
7.	ಶ್ರೀಮತಿ ಬಿ.ಆರ್.ಗಿರಿಜಾ - ಎಂ.ರಾಮಯ್ಯ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	17/3	0-23.08	ವ್ಯವಸಾಯ	ವಸತಿ
8.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	61/6	1-16.08	ವ್ಯವಸಾಯ	ವಸತಿ
9.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	22/3	0-19	ವ್ಯವಸಾಯ	ವಸತಿ
10.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	22/4	0-19 & 00.04 ಗು 'ಎ' ವಿಲಾಸು	ವ್ಯವಸಾಯ	ವಸತಿ
11.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	31	1-36	ವ್ಯವಸಾಯ	ವಸತಿ
12.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	59/5	0-32	ವ್ಯವಸಾಯ	ವಸತಿ
13.	ಶ್ರೀಮತಿ ಲಕ್ಷ್ಮಮ್ಮ ಕೋಂ.ಎಂ.ಜಿಂಜಿಂಜಿಂ ಇವರ ಪರಿವಾರಿ ನೋಂದಾಯಿತ ಜಮೀನುಗಾರರಾದ ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	62/1	0-34	ವ್ಯವಸಾಯ	ವಸತಿ
14.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	19/6	0-26.04	ವ್ಯವಸಾಯ	ವಸತಿ
15.	ಶ್ರೀ ಎನ್.ಗೋಪಾಲಯ್ಯ ಬಿಸ್ ಲೇಔಟ್ ರಂಗೇಗೌಡ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	19/3	1-00	ವ್ಯವಸಾಯ	ವಸತಿ
16.	ಶ್ರೀ ಕೃಷ್ಣಪ್ಪ ಬಿಸ್ ನಂಜಪ್ಪ, ಶ್ರೀ ಮನಿಯಪ್ಪ ಬಿಸ್ ನಂಜಪ್ಪ, ಶ್ರೀ ಏಳಪ್ಪ ಬಿಸ್ ನಂಜಪ್ಪ, ಶ್ರೀ ಕೆಂಪಯ್ಯ ಬಿಸ್ ನಂಜಪ್ಪ & ಶ್ರೀ ತಿಮ್ಮಯ್ಯ ಬಿಸ್ ನಂಜಪ್ಪ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	19/5	1-12.08	ವ್ಯವಸಾಯ	ವಸತಿ
17.	ಶ್ರೀಮತಿ ಯಶೋವಿದ್ಯಾ ಬಿಸ್ ಲೇಔಟ್ ನಾರಾಯಣಪ್ಪ, ಶ್ರೀ ಸುಬ್ರಹ್ಮಣ್ಯ ಎಸ್ ಬಿಸ್ ಲೇಔಟ್ ನಾರಾಯಣಪ್ಪ, ಶ್ರೀ ಎಸ್.ಎನ್.ಅನಂದ ಬಿಸ್ ಲೇಔಟ್ ನಾರಾಯಣಪ್ಪ & ಶ್ರೀಮತಿ ಶೋಭಾ ಬಿಸ್ ಲೇಔಟ್ ನಾರಾಯಣಪ್ಪ	ದೇವನಹಳ್ಳಿ	ಕುಂದಾ	ಚಿಕ್ಕಣ್ಣನಹೊಸಹಳ್ಳಿ	19/2	0-26.04	ವ್ಯವಸಾಯ	ವಸತಿ

ಇದೇ - ಪ್ರಸ್ತಾವನೆಯಲ್ಲಿನ ಅರ್ಜಿದಾರರುಗಳು ಪ್ರತಿಕ್ರಮಿಸಿರುವ ವ್ಯವಸಾಯ ಉಪಯೋಗಕ್ಕೆ ಬಳಸಿಕೊಳ್ಳಲು ಸಾಧ್ಯವಾಗುತ್ತಿರುವುದರಿಂದ, ಹಾಗೂ ಪರಿಶರದಲ್ಲಿ ವಾಸದ ಬೆಳವಣಿಗೆ ಅತಿ ಹೆಚ್ಚು ಬೇಡಿಕೆ ಇದ್ದು, ಸದರಿ ಜಮೀನುಗಳನ್ನು ವ್ಯವಸಾಯ ವಲಯದಿಂದ ವಸತಿ ವಲಯಕ್ಕೆ ಭೂಉಪಯೋಗ ಬದಲಾವಣೆಗೊಂಡ ನಂತರ ವಸತಿ ಉದ್ದೇಶಕ್ಕೆ ಭೂಪರಿವರ್ತಿ, ಪ್ರಾಧಿಕಾರದಿಂದ ಅನುಮೋದನೆ ಪಡೆದು, ಯೋಜನಾ ಬದ್ಧ ಅಭಿವೃದ್ಧಿ ಕಾರ್ಯಗಳಿಂದ ಸ್ಥಳೀಯರಿಗೆ ಉದ್ಯೋಗಾವಕಾಶ ಸೃಷ್ಟಿ ಹಾಗೂ ಮೂಲ ಸೌಕರ್ಯ ಅಭಿವೃದ್ಧಿಯಾಗುವುದರಿಂದ ಸಾರ್ವಜನಿಕ ಹಿತಾಸಕ್ತಿ ಅಂಶ ಅಡಗಿದೆ ಎಂದು ತಿಳಿಸುತ್ತಾ ಸದರಿ ಪ್ರದೇಶವನ್ನು ವ್ಯವಸಾಯ ಭೂಉಪಯೋಗ ವಲಯ' ದಿಂದ 'ವಸತಿ ವಲಯ' ಕ್ಕೆ ಭೂಉಪಯೋಗ ಬದಲಾವಣೆ ಮಾಡಿಕೊಳ್ಳಲು ಇಚ್ಛಿಸಿರುವುದಾಗಿ ತಿಳಿಸಿರುತ್ತಾರೆ.

ಸಹ/- ನಗರ ಮತ್ತು ಗ್ರಾಮಾಂತರ ಯೋಜನಾ ಜಂಟಿ ನಿರ್ದೇಶಕರು ಹಾಗೂ ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಬಿ.ಬಿ.ಎ.ವಿ.ಪಿ.ಎ, ದೇವನಹಳ್ಳಿ

ಸಂಪ್ರದಾಯದೊಂದಿಗೆ ಹೊಸತನವನ್ನು ಸಂಯೋಜಿಸಬೇಕು: ಡಾ.ಎಂ.ಸಿ.ಸುಧಾಕರ್



ಬೆಂಗಳೂರು, ಜ.4: ಕೃಷಿ ನಮ್ಮ ಅಡಿಪಾಯ, ಆದರೆ ಚಾಗರಿಕರಾಗುವ ಹಲವಾರು ಸವಾಲುಗಳು ಮತ್ತು ಅವಕಾಶಗಳನ್ನು ಒಡ್ಡಿದೆ. ಮುಂದಿನ ಪೀಳಿಗೆಯನ್ನು ಬೆಂಬಲಿಸಲು ನಾವು ಸಂಪ್ರದಾಯದೊಂದಿಗೆ ಹೊಸತನವನ್ನು ಸಂಯೋಜಿಸಬೇಕು ಎಂದು ಉನ್ನತ ಶಿಕ್ಷಣ ಸಚಿವ ಡಾ.ಎಂ.ಸಿ.ಸುಧಾಕರ್ ಕರೆ ನೀಡಿದ್ದಾರೆ.

ನಗರದ ಆರಮನೆ ಮೈದಾನದಲ್ಲಿ ಆಯೋಜಿಸಲಾಗಿರುವ ಫಸ್ಟ್ ಸರ್ಕಲ್ ಉದ್ಘಾಟನೆಗೆ 2025ರ ವಿದೇಶೀ ದಿನದ ಕಾರ್ಯಕ್ರಮವನ್ನು ಉದ್ಘಾಟಿಸಿ ಮಾತನಾಡಿದ ಅವರು, ಚಿಕ್ಕುಳ್ಳವರ ಮಕ್ಕಳ ಕೋಲಾರದಂತಹ ಜಿಲ್ಲೆಗಳಲ್ಲಿನ ಸಮಸ್ಯೆಗಳನ್ನು ಸಾಧನೆಗಳನ್ನು ಉಲ್ಲೇಖಿಸುತ್ತಾ ಕೃತಕ ನೀರಿನ ಕೊರತೆಯನ್ನು ನಿಗ್ರಹಿಸಲು ಮತ್ತು ವೈವಿಧ್ಯಮಯ ಬೆಳೆಗಳನ್ನು ಬೆಳೆಯಲು ಸುಧಾರಿತ ತಂತ್ರಜ್ಞಾನಗಳನ್ನು ಬಳಸುತ್ತಿದ್ದಾರೆ ಎಂದು ಹೇಳಿದರು.

ರೈತರು ಡ್ಯಾಗನ್ ಹೆಬ್ಬಾಗಿಲು ಮತ್ತು ಖಜಾನೆಗಳನ್ನು ಬೆಳೆಸಲು ಸೂಕ್ತ ನೀರಾವರಿ ತಂತ್ರಗಳು ಮತ್ತು ಇನ್ನಿತರೆ ತಂತ್ರಜ್ಞಾನವನ್ನು ಅಳವಡಿಸಿಕೊಳ್ಳುತ್ತಿದ್ದಾರೆ. ವಿಶೇಷವಾಗಿ ಅಂತರರಾಷ್ಟ್ರೀಯ ವಿಮಾನ ನಿಲ್ದಾಣದ ಬಳಿ, ಪಾಲಿಹೌಸ್‌ಗಳಲ್ಲಿ ವಿವಿಧ ಹೂವುಗಳನ್ನು ಬೆಳೆಸುವುದರೊಂದಿಗೆ ಪುಷ್ಪ ಕೃಷಿಯು ಪ್ರದರ್ಶನವನ್ನು ಒತ್ತುತ್ತಿದೆ ಎಂದು ಹೇಳಿದ ಅವರು, ರಾಮನಗರ ಮತ್ತು ಶಿವಮೊಗ್ಗದಲ್ಲಿ ವೈಟೆಕ್ ರೀಡ್ ಕೃಷಿ ಮಾರುಕಟ್ಟೆಯನ್ನು ಸ್ಥಾಪಿಸಲು ನಡೆಯುತ್ತಿರುವ ಪ್ರಯತ್ನಗಳನ್ನು ಪ್ರಶ್ನಿಸಿದರು.

ಮುಖ್ಯ ಅತಿಥಿಯಾಗಿ ಭಾಗವಹಿಸಿದ್ದ ಮಾಜಿ ಮುಖ್ಯಮಂತ್ರಿ ಡಿ.ವಿ.ಸದಾನಂದ ಗೌಡ ಮಾತನಾಡಿ, ನಮ್ಮ ಜೀವನದಲ್ಲಿ ಕೃಷಿ ಬಹಳ ಕೇಂದ್ರಿತವಾಗಿತ್ತು, ಆದರೆ ತಾಂತ್ರಿಕ ಪ್ರಗತಿ ಮತ್ತು ತಾಂತ್ರಿಕರರಾಗದೊಂದಿಗೆ ನಾವು ಸ್ಪರ್ಧಾತ್ಮಕವಾಗಿ ಉಳಿಯಲು ಇತರ ಕ್ಷೇತ್ರಗಳನ್ನು ಆಸಕ್ತಿಸಬೇಕು. ನಮ್ಮ ಕೃಷಿ ಪರಂಪರೆಯನ್ನು ಉಳಿಸಿಕೊಂಡು ವೈವಿಧ್ಯಮಯ ಉದ್ಯಮಗಳನ್ನು ಅಳವಡಿಸಿಕೊಳ್ಳಲು ಸಮುದಾಯದ ಯುವಕರನ್ನು ಪ್ರೇರೇಪಿಸಲು ಇಂತಹ ವೇದಿಕೆಗಳು ಅತ್ಯಗತ್ಯ ಎಂದು ಪ್ರತಿಪಾದಿಸಿದರು.

ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ ಐ.ಆರ್.ಎಂ. ಅಧಿಕಾರಿ ಅಧಿಕಾರಿ, ವಿವಿಧ ಕ್ಷೇತ್ರಗಳ ಪ್ರಮುಖರಾದ ಡಾ. ಎಸ್.ವಿ.ಸುರೇಶ್, ನಂದೀಶ್ ರಾಜೇಗೌಡ, ದಿಲೀಪ್ ಕುಮಾರ್, ವಿ.ಎಸ್.ಆಶೋಕ್, ಡಾ.ಮಂಜುನಾಥ್ ಗೌಡ, ಡಾ.ಹೊನ್ನೇಗೌಡ, ನಾಗರಾಜ್ ಗೌಡ ಮತ್ತಿತರರು ಉಪಸ್ಥಿತರಿದ್ದರು.

ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್
ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ಕಛೇರಿ, ಪಂಚಾಯತ್ ರಾಜ್ ಇಂಜಿನಿಯರಿಂಗ್ ವಿಭಾಗ, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ, ಚಂದ್ರಾದಾ ಪುತ್ರಿ, ಬೆಂಗಳೂರು - 560009

ಸಂ. ಕಾಪಾ/ಪಂ.ರಾ.ಇಂ/ಬೆಂಗಳೂರು/2024-25	ದಿನಾಂಕ: 01.01.2025
------------------------------------	--------------------

ಅಲ್ಪಾವಧಿ ಚಿಂಡರ್ ಪ್ರಕಟಣೆ ಸಂ. 28/2024-25 ದಿನಾಂಕ: 01.01.2025
ಕೆ.ಸಿ.ಪಿ. ಪೋಲೀಸ್ ಮುಖಾಂತರ

ಕರ್ನಾಟಕ ರಾಜ್ಯದ ರಾಜ್ಯಪಾಲರ ಪರವಾಗಿ ಜಂಟಿಯಾಗಿ ಚಿಂಡರ್‌ನ್ನು ನಾಲ್ಕನೇ ದರ್ಜೆ ಮೇಲ್ಮಟ್ಟ ಗುತ್ತಿಗೆದಾರರಿಂದ ಜಿಲ್ಲಾ ಪಂಚಾಯತ್ ವಿವಿಧ ಲೆಕ್ಕ ಶಿಖರೀಕರಿಸಿ ಅನುಮೋದನೆಗೊಂಡಿರುವ ಕಾಮಗಾರಿಗಳಿಗೆ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, ಪಂಚಾಯತ್ ರಾಜ್ ಇಂಜಿನಿಯರಿಂಗ್ ವಿಭಾಗ, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಇವರು ಅಲ್ಪಾವಧಿ ಚಿಂಡರ್ ಆಹ್ವಾನಿಸಿರುತ್ತಾರೆ. ಸದರಿ ಕಾಮಗಾರಿಗಳಿಗೆ ಭರ್ತಿಮಾಡಿದ ಚಿಂಡರ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ: 10.01.2025 ಸಂಜೆ. 5.30 ಗಂಟೆಯವರೆಗೆ ನಿಗದಿಪಡಿಸಲಾಗಿರುತ್ತದೆ. ಹೆಚ್ಚಿನ ಮಾಹಿತಿಗಾಗಿ ಕಛೇರಿಯ ವೇಳೆಯಲ್ಲಿ ಈ ಕಛೇರಿಯನ್ನು ಸಂಪರ್ಕಿಸಬಹುದಾಗಿರುತ್ತದೆ. ಹಾಗೂ ಚಿಂಡರ್ ವಿವರಗಳನ್ನು kppp.karnataka.gov.in ವೆಬ್‌ಸೈಟ್‌ನಲ್ಲಿ ಪಡೆಯಬಹುದಾಗಿರುತ್ತದೆ.

ಸಹ/- ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, ಪಂಚಾಯತ್ ರಾಜ್ ಇಂಜಿನಿಯರಿಂಗ್ ವಿಭಾಗ, ಕುಮಾರಕೃಷ್ಣಾ ಗ್ರಾಮಾಂತರ, ಬೆಂಗಳೂರು

DIPR/BR/4121/SPAN/2024-25

ಬೆಂಗಳೂರು ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ
ಟಿ. ಜಿ.ಹೆಡ್ವಾ ರಸ್ತೆ, ಕುಮಾರಕೃಷ್ಣಾ ಪುತ್ರಿ, ಬೆಂಗಳೂರು - 560 020.
ನಂ.333/1, 1ನೇ ಮಹಡಿ, ವಿ.ಜಿ. ಕಾಂಪ್ಲೆಕ್ಸ್, ಸೂಲಿಬೆಲೆ ರಸ್ತೆ, ದೇವನಹಳ್ಳಿ ಚೌನ್, ಬೆಂಗಳೂರು ಗ್ರಾಮಾಂತರ ಜಿಲ್ಲೆ-562 11